

ADHOC COMMITTEE BAR COUNCIL OF MEGHALAYA,
SHILLONG.

NOTIFICATION


HCM. II/50/2014-Estt/ 731

Dated, Shillong 17th August, 2022

The Adhoc Committee Bar Council of Meghalaya, Shillong is hereby pleased to nominate/appoint the following **Senior Counsels** namely:

- (1) Shri. V.K Jindal**
- (2) Shri S. Chakrawarty**
- (3) Smti. Tshering Yangi B**

as the three members Election Tribunal under sub-rule (5) of rule 27 of the Bar Council of Meghalaya Election Rules, 2021 to adjudicate any election dispute if arises in the upcoming first Bar Council election.


REGISTRAR GENERAL-CUM MEMBER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA,
SHILLONG.


Memo No. HCM.II/50/2014-Estt/ 731-A

Dated, Shillong 17th August, 2022

Copy to :

1. The Advocate General, High Court of Meghalaya for favour of kind information.
2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
3. Shri H. L. Shangreiso, Senior Advocate, High Court of Meghalaya for favour of kind information.
4. Shri. V.K Jindal, Senior Advocate, High Court of Meghalaya for favour of kind information.
5. Shri S. Chakrawarty, Senior Advocate, High Court of Meghalaya for favour of kind information.
6. Smti. Tshering Yangi B, Senior Advocate, High Court of Meghalaya for favour of kind information.
7. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.

10. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
11. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
12. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
13. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
14. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
15. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
16. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
17. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
18. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
19. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
20. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
21. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
22. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- ✓ 23. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
24. Notice Board.
25. Office File.


**REGISTRAR GENERAL-CUM MEMBER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA,
SHILLONG.**